

	3	4
5. Nagpur Type II Studios	0 90	5.33 (Excess expenditure issue to late book adjustment)
6. Parbahi Staff Quarters	0 01	0.02
7. Ratnagiri 20 kw mw transmitter, Type I Studios & Receiving centre	1 25	2.05
8. Ratnagiri Staff quarters.	4 00	Nil
B. New Schemes		
9. Pune : 2x 100 kw mw Transmitter	17 50	Nil
10. Nagpur : National Channel	20 00	Nil
11. Sangli : Upgradation of Auxiliary centre	4 00	Nil.

Shortage of Cooking Coal in Karnataka

5167. SHRI M. V. CHANDASHEKHARA MURTHY:
SHRI B. V. DESAI:

Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether there has been an acute shortage of cooking coal in Karnataka State for the last three months;

(b) if so, what were the main reasons for the same;

(c) what was the total quantity of coal supplied to the State during 1979-80 and 1980-81 (uptill now);

(d) what is the quota fixed for the State during 1980-81;

(e) how much less was supplied upto till now; and

(f) what steps are being taken to restore the full quota to the Karnataka State?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). Soft Coke or Cooking Coal is not normally consumed in Karnataka. However, there has been some shortage in the availability of coal for industrial consumers as a result of inadequate availability of transport capacity to move coal from the pitheads to the consuming centres.

(c) to (e). Karnataka was supplied 0.79 million tonnes of coal in 1979-80 against a demand of 1.11 million tonnes. In 1980-81, the demand is estimated at 1.18 million tonnes. Details regarding the quantity of coal supplied during the period April-June, 1980 are being collected and will be laid on the Table of the House.

(f) Karnataka's demand has not been curtailed.

Allotment of Petrol/Diesel Pumps to Karnataka State

5168. SHRI M. V. CHANDRASHEKHARA MURTHY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that in the Karnataka State sufficient agencies of Petrol and Diesel pumps have not been allotted so far;

(b) if so, the main reasons for not allotting more petrol pumps to the State of Karnataka;

(c) the number of above mentioned agencies allotted during the last two years;

(d) what steps are being taken to allot more agencies during the current year; and

(e) whether in comparison to other States, such allotments to the Karnataka State are much less and if so, reasons therefor?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a). No, Sir.

(b) Does not arise.